

(a) whether the Administrative Reforms Commission has submitted its report on Centre-State Relations,

(b) if so, the details of the recommendations made therein ; and

(c) the particulars of the recommendations accepted by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) The report of the Administrative Reforms Commission on 'Centre-State Relationships' is laid on the Table of the House. [Placed in Library Sec.No. LT-160/69]

(c) The report is under examination.

#### **Mysterious objects Found in Phulbani District Orissa**

2870. SHRI CHINTAMANI PANIGRAHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some mysterious objects have been found in the Band Police Station area in the district of Phulbani in Orissa recently ;

(b) whether the State Government has apprised to Central Government of all these things ;

(c) whether such objects have been duly examined ; and

(d) if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). According to information furnished by the State Government, a large balloon like object, made of polythene, was found lying at a village in the jurisdiction of Boudh police station in Phulbani District. A card-board box carrying metallic instrument was attached to the balloon. A wooden piece, which bore markings in a script resembling the Chinese script was also found. The State special branch of the police are investigating the matter.

#### **Alleged Misuse of Relief Funds**

2871. SHRI VASUDEVAN NAIR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there had been allegations that the funds of the Christian Agency for Social Action, a U. S. agency engaged in relief work in famine affected areas in Rajasthan, are being utilized in strengthening the influence of the Bharatiya Kranti Dal in the State ;

(b) whether Government have made any investigation into the allegations ;

(c) if so, the findings thereof ; and

(d) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to information furnished by the Government of Rajasthan no such complaints were received.

(b) to (d). Do not arise.

#### **Cut in Allocation of Funds for D. T. U.**

2872. SHRI N. SHIVAPPA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have cut down the allocation of funds for the Delhi Transport Undertaking ; and

(b) whether Government propose to appoint a study unit to promote efficiency in Delhi Transport Undertaking and make it a economically viable organisation ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) A provision of Rs. 10 crores has been approved in the Fourth Five Year Plan Draft for the Delhi Transport Undertaking against an allocation of Rs. 18.50 crores initially asked for by the Delhi Administration. The annual provision for 1969-70 has been approved at Rs. 1.5 crores as against an outlay of Rs. 3.19 crores proposed by the Delhi Transport Undertaking.

(b) No.

#### **Alleged Abduction of Hissar Women in Delhi**

2873. SHRI N. SHIVAPPA : Will the